

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 139(ND)16
CA. NO.

CORAM:

PRESENT: SH. R. VARDHARAJAN
HON'BLE MEMBER (J)


SH. M.K. HANJURA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 06.10.2016**

NAME OF THE COMPANY: M/s. Geetadevi Champalal Bhagat V/s. M/s. Darshansons Estates
Pvt. Ltd. & ors.

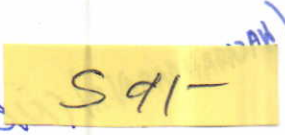
SECTION OF THE COMPANIES ACT: 397/398

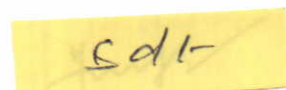
S.NO	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
-------------	-------------	--------------------	-----------------------	------------------

1	Sumeet Sodhi, Adv.	}	FOR PETITIONER	
2	Arjun Nanda, Adv.			

ORDER

Learned counsel for the parties are present. List on 07.10.2016 for orders regarding the maintainability of the petition.


(R.Varadharajan)
Member (Judicial)


(Maharaj Krishan Hanjura)
Member (Judicial)